

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 221 /UHC/Admin.A/2011

Dated: November 02, 2011.

Sri Ravi Prakash, 4th Addl. Civil Judge (Jr. Div.), Hardwar is transferred and posted as Civil Judge (Jr. Div.), Laksar, Distt. Hardwar in the Vacant Court.

By Order of the Court,

Sd/-
(K.D. Bhatt)
Registrar General.

No. 5001 /XIII-d-1/Admin.A/2010

Dated: November 02, 2011.

Copy forwarded for information and necessary action to: -

1. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun
3. The Accountant General A&E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for Publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District Judge, Hardwar, with a request to inform the officer concerned to hand over charge of present assignment and to take over charge of new assignment with immediate effect.
8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
9. Registrar (Inspection), Registrar (Judicial), Additional Registrar and Registrar (Protocol).
10. P.P.S. to Hon'ble the Chief Justice.
11. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
12. P.S. to Registrar General.
13. Senior Treasury Officer, Hardwar.
14. I/c N.I.C., High Court of Uttarakhand, Nainital.
15. Guard File/ Assistant concerned.


Assistant Registrar
Admin. A

HIGH COURT OF UTTARAKHAND
NAINITAL
NOTIFICATION

- No. 222 /UHC/Admin.A/2011 Dated: November 02, 2011.
Sri Yogesh Kumar Gupta, Addl. District & Sessions Judge/ 3rd F.T.C., Dehradun is posted as Addl. District & Sessions Judge/ 2nd F.T.C., Dehradun, in the vacant Court.
- No. 223 /UHC/Admin.A/2011 Dated: November 02, 2011.
Sri Sahdev Singh, Addl. District & Sessions Judge/ 4th F.T.C., Dehradun is posted as Addl. District & Sessions Judge/ 3rd F.T.C., Dehradun, vice Sri Yogesh Kumar Gupta.
- No. 224 /UHC/Admin.A/2011 Dated: November 02, 2011.
Sri Vijayant Kumar, Addl. District & Sessions Judge/ 5th F.T.C., Dehradun is posted as Addl. District & Sessions Judge/ 4th F.T.C., Dehradun, vice Sri Sahdev Singh.
- No. 225 /UHC/Admin.A/2011 Dated: November 02, 2011.
Sri Harish Kumar Goel, 6th Addl. District & Sessions Judge, Hardwar is posted as 5th Addl. District & Sessions Judge, Hardwar, in the vacant Court.
- No. 226 /UHC/Admin.A/2011 Dated: November 02, 2011.
Sri Dhananjay Chaturvedi, Additional Registrar, High Court of Uttarakhand, Nainital is transferred and posted as 6th Addl. District & Sessions Judge, Hardwar vice Sri Harish Kumar Goel
- No. 227 /UHC/Admin.A/2011 Dated: November 02, 2011.
Sri Srikant Pandey, Addl. District & Sessions Judge/ 1st F.T.C., Roorkee, Distt. Hardwar is transferred and posted as Addl. District & Sessions Judge/1st F.T.C., Hardwar, in the vacant Court.
- No. 228 /UHC/Admin.A/2011 Dated: November 02, 2011.
Ms. Kahkasha Khan, Addl. District & Sessions Judge/ 1st F.T.C., Udham Singh Nagar is posted as 3rd Addl. District & Sessions Judge, Udham Singh Nagar, in the vacant Court.
- No. 229 /UHC/Admin.A/2011 Dated: November 02, 2011.
Sri Shamsher Ali, Addl. District & Sessions Judge/ 2nd F.T.C., Udham Singh Nagar is posted as Addl. District & Sessions Judge/1st F.T.C., Udham Singh Nagar, vice Ms. Kahkasha Khan.

(Seal)

(CONTINUED)

No. 230 /UHC/Admin.A/2011

Dated: November 02, 2011.

Pursuant to Government Notification No. 1382/XXX-1-2008-26(1)/2004 dated 13.10.2011, Sri Ajay Chaudhary, Chief Judicial Magistrate, Uttarkashi, on promotion to Uttarakhand Higher Judicial Service in the pay scale of ₹ 51550-1230-58930-1380-63070, Grade Pay ₹ 8900, is posted as Addl. District & Sessions Judge/F.T.C., Almora, in the vacant Court.

No. 231 /UHC/Admin.A/2011

Dated: November 02, 2011.

Pursuant to Government Notification No. 1382/XXX-1-2008-26(1)/2004 dated 13.10.2011, Sri Subir Kumar, Chief Judicial Magistrate, Tehri Garhwal, on promotion to Uttarakhand Higher Judicial Service in the pay scale of ₹ 51550-1230-58930-1380-63070, Grade Pay ₹ 8900, is posted as Addl. District & Sessions Judge/ 1st F.T.C., Roorkee, Distt. Hardwar, vice Sri Srikant Pandey.

No. 232 /UHC/Admin.A/2011

Dated: November 02, 2011.

Pursuant to Government Notification No. 1382/XXX-1-2008-26(1)/2004 dated 13.10.2011, Ms. Neetu Joshi, Civil Judge (Sr. Div.), Champawat, on promotion to Uttarakhand Higher Judicial Service in the pay scale of ₹ 51550-1230-58930-1380-63070, Grade Pay ₹ 8900, is posted as Addl. District & Sessions Judge, Vikasnagar, Distt. Dehradun, in the vacant Court.

No. 233 /UHC/Admin.A/2011

Dated: November 02, 2011.

Pursuant to Government Notification No. 1382/XXX-1-2008-26(1)/2004 dated 13.10.2011, Sri Bindhyachal Singh, Chief Judicial Magistrate, Almora, on promotion to Uttarakhand Higher Judicial Service in the pay scale of ₹ 51550-1230-58930-1380-63070, Grade Pay ₹ 8900, is posted as Addl. District & Sessions Judge, Khatima, Distt. Udham Singh Nagar, in the vacant Court.

No. 234 /UHC/Admin.A/2011

Dated: November 02, 2011.

Pursuant to Government Notification No. 1382/XXX-1-2008-26(1)/2004 dated 13.10.2011, Smt. Rama Pandey, Chief Judicial Magistrate, Chamoli, on promotion to Uttarakhand Higher Judicial Service in the pay scale of ₹ 51550-1230-58930-1380-63070, Grade Pay ₹ 8900, is posted as Addl. District & Sessions Judge, Kotdwar, Distt. Pauri Garhwal, in the vacant Court.

No. 235 /UHC/Admin.A/2011

Dated: November 02, 2011.

Pursuant to Government Notification No. 1382/XXX-1-2008-26(1)/2004 dated 13.10.2011, Sri Pankaj Tomar, direct recruit from the Bar to Uttarakhand Higher Judicial Service in the pay scale of ₹ 51550-1230-58930-1380-63070, Grade Pay ₹ 8900, is posted as Addl. District & Sessions Judge/ 5th F.T.C., Dehradun, vice Sri Vijayant Kumar.

Dehradun.

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No. 236 /UHC/Admin.A/2011

Dated: November 02, 2011.

Pursuant to Government Notification No. 1382/XXX-1-2008-26(1)/2004 dated 13.10.2011, Sri Sushil Tomar, direct recruit from the Bar to Uttarakhand Higher Judicial Service in the pay scale of ₹ 51550-1230-58930-1380-63070, Grade Pay ₹ 8900, is posted is Addl. District & Sessions Judge/ 6th F.T.C., Dehradun, vice Sri Kishore Kumar.

No. 237 /UHC/Admin.A/2011

Dated: November 02, 2011.

Pursuant to Government Notification No. 1382/XXX-1-2008-26(1)/2004 dated 13.10.2011, Sri Manish Mishra, Chief Judicial Magistrate, Udham Singh Nagar, on promotion to Uttarakhand Higher Judicial Service in the pay scale of ₹ 51550-1230-58930-1380-63070, Grade Pay ₹ 8900, is posted as Addl. District & Sessions Judge, Tehri Garhwal, in the vacant Court.

No. 238 /UHC/Admin.A/2011

Dated: November 02, 2011.

Pursuant to Government Notification No. 1382/XXX-1-2008-26(1)/2004 dated 13.10.2011, Smt. Neena Aggarwal, Civil Judge (Sr. Div.), Roorkee, Distt. Hardwar, on promotion to Uttarakhand Higher Judicial Service in the pay scale of ₹ 51550-1230-58930-1380-63070, Grade Pay ₹ 8900, is posted as Addl. District & Sessions Judge/ 2nd F.T.C., Udham Singh Nagar, vice Sri Shamsher Ali.

No. 239 /UHC/Admin.A/2011

Dated: November 02, 2011.

Pursuant to Government Notification No. 1382/XXX-1-2008-26(1)/2004 dated 13.10.2011, Sri Brijendra Singh, Chief Judicial Magistrate, Champawat, on promotion to Uttarakhand Higher Judicial Service in the pay scale of ₹ 51550-1230-58930-1380-63070, Grade Pay ₹ 8900, is posted as Addl. District & Sessions Judge/ 3rd F.T.C., Nainital, in the vacant Court.

No. 240 /UHC/Admin.A/2011

Dated: November 02, 2011.

Pursuant to Government Notification No. 1382/XXX-1-2008-26(1)/2004 dated 13.10.2011, Sri Kanwar Amninder Singh, Chief Judicial Magistrate, Dehradun, on promotion to Uttarakhand Higher Judicial Service in the pay scale of ₹ 51550-1230-58930-1380-63070, Grade Pay ₹ 8900, is posted as Additional Registrar, High Court of Uttarakhand, Nainital, vice Sri Dhananjay Chaturvedi.

No. 241 /UHC/Admin.A/2011

Dated: November 02, 2011.

Pursuant to Government Notification No. 1382/XXX-1-2008-26(1)/2004 dated 13.10.2011, Sri Bharat Bhushan Pandey, Civil Judge (Sr. Div.), Udham Singh Nagar, on promotion to Uttarakhand Higher Judicial Service in the pay scale of ₹ 51550-1230-58930-1380-63070, Grade Pay ₹ 8900, is posted as Addl. District & Sessions Judge/ F.T.C., Pauri Garhwal, in the vacant Court.

(Signature)

(CONTINUED)

No. 242 /UHC/Admin.A/2011

Dated: November 02, 2011.

Pursuant to Government Notification No. 1382/XXX-1-2008-26(1)/2004 dated 13.10.2011, Sri Arvind Kumar, Civil Judge (Sr. Div.), Almora, on promotion to Uttarakhand Higher Judicial Service in the pay scale of ₹ 51550-1230-58930-1380-63070, Grade Pay ₹ 8900, is posted as Addl. District & Sessions Judge/ 3rd F.T.C. Udham Singh Nagar, in the vacant Court.

No. 243 /UHC/Admin.A/2011

Dated: November 02, 2011.

Sri Kishore Kumar (re-appointee), Addl. District & Sessions Judge/ 6th F.T.C., Dehradun is posted as Addl. District & Sessions Judge/ 7th F.T.C., Dehradun, in the vacant Court.

By Order of the Court,

Sd/-
(K.D. Bhatt)
Registrar General.

No. 5002 /XIII-b-1/Admin.A/2010

Dated: November 02, 2011.

Copy forwarded for information and necessary action to :-

1. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun
3. The Accountant General A&E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for Publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District Judge, Almora, Chamoli, Champawat, Dehradun, Hardwar, Nainital, Pauri Garhwal, Tehri Garhwal, Udham Singh Nagar and Uttarkashi with a request to inform the officer concerned to hand over charge of present assignment and to take over charge of new assignment with immediate effect. District Judge, Dehradun is requested to attach the newly recruited (direct) H.J.S. Officers in different courts / departments for practical training. During the practical training the officers will prepare notes of the training, which will be submitted to this Court for perusal.
8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
9. Sri Pankaj Tomar, S/O Dr. O.S. Tomar, R/O House No. 62, APML Krishi Apartments, Sector-13, Rohini, New Delhi - 110 085, with the direction to take over charge of his posting forthwith.
10. Sri Sushil Tomar, S/O Sri Om Prakash Chaudhary, R/O Gali No. 12, Verma Park, Gandhi Colony, Muzaffarnagar - 251 001, with the direction to take over charge of his posting forthwith.
11. Registrar (Inspection), Registrar (Judicial), Additional Registrar and Registrar (Protocol).
12. P.P.S. to Hon'ble the Chief Justice.
13. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
14. P.S. to Registrar General.
15. Senior Treasury Officers Almora, Chamoli, Champawat, Dehradun, Hardwar, Nainital, Pauri Garhwal, Tehri Garhwal, Udham Singh Nagar and Uttarkashi.
16. I/c N.I.C., High Court of Uttarakhand, Nainital.
17. Guard File/ Assistant concerned.


Assistant Registrar
Admin. A

HIGH COURT OF UTTARAKHAND
NAINITAL
NOTIFICATION

No. 244 /UHC/Admin.A/2011

Dated: November 02 , 2011.

Sri Rajeev Kumar, Addl. Chief Judicial Magistrate, Kashipur, Distt. Udham Singh Nagar, is transferred and posted as Chief Judicial Magistrate, Uttarkashi, vice Sri Ajay Chaudhary.

No. 245 /UHC/Admin.A/2011

Dated: November 02 , 2011.

Smt. Anjushree Juyal, [Asstt. Sessions Judge/ 8th F.T.C., Civil Judge (Sr. Div.)], Haldwani, Distt. Nainital, is posted as Addl. Chief Judicial Magistrate (Railway), Haldwani, Distt. Nainital, vice Sri Manish Kumar Pandey.

No. 246 /UHC/Admin.A/2011

Dated: November 02 , 2011.

Sri Mohd. Sultan, Civil Judge (Sr. Div.), Dehradun is transferred and posted as Chief Judicial Magistrate, Almora, vice Sri Bindhyachal Singh. He shall also discharge the duties of Civil Judge (Sr. Div.), Almora, in addition to his duties.

No. 247 /UHC/Admin.A/2011

Dated: November 02 , 2011.

Smt. Shadab Bano, 1st Addl. Civil Judge (Sr. Div.), Udham Singh Nagar, is posted as Chief Judicial Magistrate, Udham Singh Nagar, vice Sri Manish Mishra.

No. 248 /UHC/Admin.A/2011

Dated: November 02 , 2011.

Sri Naseem Ahmad, 1st Addl. Chief Judicial Magistrate, Dehradun, is posted as Chief Judicial Magistrate, Dehradun, vice Sri Kanwar Amninder Singh.

No. 249 /UHC/Admin.A/2011

Dated: November 02 , 2011.

Sri Nandan Singh, Civil Judge (Sr. Div.), Kashipur, Distt. Udham Singh Nagar, is transferred and posted as Chief Judicial Magistrate, Tehri Garhwal, vice Sri Subir Kumar.

No. 250 /UHC/Admin.A/2011

Dated: November 02 , 2011.

Sri Pradeep Kumar Mani, 1st Addl. Civil Judge (Sr. Div.), Dehradun, is posted as Civil Judge (Sr. Div.), Dehradun, vice Sri Mohd. Sultan.

No. 251 /UHC/Admin.A/2011

Dated: November 02 , 2011.

Sri Rajoo Kumar Srivastava, Addl. Chief Judicial Magistrate, Hardwar, is transferred and posted as Chief Judicial Magistrate, Champawat, vice Sri Brijendra Singh. He shall also discharge the duties of Civil Judge (Sr. Div.), Champawat, in addition to his duties.

No. 252 /UHC/Admin.A/2011

Dated: November 02 , 2011.

Ms. Parul Gairola, Addl. Civil Judge (Sr. Div.), Roorkee, Distt. Hardwar, is posted as Civil Judge (Sr. Div.), Roorkee, Distt. Hardwar, vice Smt. Neena Aggarwal.

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No. 253 /UHC/Admin.A/2011

Dated: November 02, 2011.

Ms. Reena Negi, 2nd Addl. Civil Judge (Sr. Div.), Udham Singh Nagar, is posted as Civil Judge (Sr. Div.), Udham Singh Nagar, vice Sri Bharat Bhushan Pandey.

No. 254 /UHC/Admin.A/2011

Dated: November 02, 2011.

Sri Ashutosh Kumar Mishra, 3rd Addl. Civil Judge (Sr. Div.), Udham Singh Nagar, is transferred and posted as Addl. Chief Judicial Magistrate, Kashipur, Distt. Udham Singh Nagar, vice Sri Rajeev Kumar.

No. 255 /UHC/Admin.A/2011

Dated: November 02, 2011.

Sri Manish Kumar Pandey, Addl. Chief Judicial Magistrate (Railway), Haldwani, Distt. Nainital, is transferred and posted as Chief Judicial Magistrate, Chamoli, vice Smt. Rama Pandey.

By Order of the Court,

Sd/-
(K.D. Bhatt)
Registrar General.

No. 5003 /XIII-c-1/Admin.A/2010

Dated: November 02, 2011.

Copy forwarded for information and necessary action to :-

1. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun
3. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for Publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District Judge, Almora, Chamoli, Champawat, Dehradun, Hardwar, Nainital, Tehri Garhwal, Udham Singh Nagar and Uttarkashi, with a request to inform the officer concerned to hand over charge of present assignment and to take over charge of new assignment with immediate effect.
8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
9. Registrar (Inspection), Registrar (Judicial), Additional Registrar and Registrar (Protocol).
10. P.P.S. to Hon'ble the Chief Justice.
11. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
12. P.S. to Registrar General.
13. Senior Treasury Officers, Almora, Chamoli, Champawat, Dehradun, Hardwar, Nainital, Tehri Garhwal, Udham Singh Nagar and Uttarkashi.
14. I/c N.I.C., High Court of Uttarakhand, Nainital.
15. Guard File/ Assistant concerned.


Assistant Registrar
Admin. A